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I. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Animal Husbandry Dairying and Fisheries) Notification No. DEL:NDDB-01/12, dated the 28th June, 2012, publishing the National Dairy Development Board Officers (Appointment, Pay and Allowances) (Amendment) Regulations, 2012, under Section 50 of the National Dairy Development Act, 1987.

[Placed in Library. See No. L.T. 7262/15/12]

- II. A copy each (in English and Hindi) of the following papers:—
  - (a) Annual Report and Accounts of the Indian Grape Processing Board (IGPB), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of above Board.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7199/15/12]

...(Interruptions)...

## Report of the CAG of India for the year ended March, 2012

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March 2012: No. 10 of 2012-13: Performance Audit on Capacity Expansion in Hydro Power Sector by CPSEs.

[Placed in Library. See No. L.T. 7244/15/12]

## MESSAGES FROM LOK SABHA

- (I) The Chemical Weapons Convention (Amendment) Bill, 2012.
- (II) The All-India Institute of Medical Sciences (Amendment) Bill, 2012.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from Lok Sabha, signed by the Secretary-General of Lok Sabha:-

**(I)** 

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 30th August, 2012, agreed without any amendment